

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 07/(MAH)/2015

CORAM:

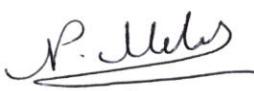
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017

NAME OF THE PARTIES: Mr. Anand Achyutrao Kulkarni
V/s.
Shri Shivsagar Sugar and Agro Products Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Bushant Borse	Advocate for P. 1 to 6, 8 to 11, 16 to 181 20	
2	Niket Mehta 16 Rabindra Hazari Associates	Advocates for R-15	
3	Adv. Vinil J. Mehta also Nikhil Ahmeida i/b.	Adv for Rep no. 19	
4	Satyajit R. Karkade	Adv for Petitions	
5	Shri. K. Finaialli	Petition No. 3.	

(Continued)

Order

TCP No. 07/397-398/NCLT/MB/MAH/2015

At the request of parties, list this matter for hearing on 17-04-2017.

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

Sd/-

V. NALLASENAPATHY

Member (Technical)